

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 306
38/252(ND)/2024

IN THE MATTER OF:

Bucks Builders Pvt Ltd. Petitioner/Applicant
Vs.
The Registrar of Companies NCT Delhi & Haryana Respondent

Order under Section 252 Companies Act, 2013

Order delivered on 03.06.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Awnish Kumar, Adv.
For the RD :

ORDER

Ld. Counsel appears for the Applicant. Mr. S. Rajkumar, the RoC appearing in person seeks two weeks time to file report. Time granted.

Income Tax Department is directed to submit a report within two weeks.

List the matter **on 12.08.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay